

**THE PARLIAMENTARY DEBATES OFFICIAL REPORT
IN THE ONE HUNDRED AND SEVENTY-FOURTH SESSION TO THE
RAJYA SABHA**

Commencing on the 31st July, 1995/9 Sravana, 1917 (Saka)

RAJYA SABHA

Monday the 31st July, 1995/9th

Sravana, 1917 (Saka)

The House met at eleven of the clock.

Mr. Chairman *in the Chair.*
(*The National Anthem was played*)

MEMBERS SWORN

1. Shri Manmohan Singh (Assam)
2. Shri Parag Chaliha (Assam)
3. Shri V.P. Duraisamy (Tamil Nadu)
4. Shri O.S. Manian (Tamil Nadu)
5. Shri R. Margabandu (Tamil Nadu)
6. Shri D. Masthan (Tamil Nadu)
7. Shri G.K. Moopanar (Tamil Nadu)
8. Shri N. Rajendran (Tamil Nadu)

OBITUARY REFERENCES

MR. CHAIRMAN: Hon'ble Members, I refer with profound sorrow to the passing away of Shri N.P. Chaudhari, Shri N.G. Ranga and Shri Salam Tombi, former Members of the Rajya Sabha.

Shri N.P. Chaudhari passed away at Jabalpur on the 5th May, 1995 at the age of 70. Born at Jabalpur in July 1925, he had his education at his native place. A lawyer by profession, Shri Chaudhari worked tirelessly to ameliorate the condition of the working class and the weaker sections of the society. Shri Chaudhari was a Councillor of Jabalpur Municipal Corporation and was elected Mayor of Jabalpur in 1963. Shri Chaudhari was also closely associated with several organisations in his native place and took keen interest in the promotion of sports. He started his Legislative career as a Member of the Madhya Pradesh Legislative Assembly from 1962 to 1967. He was

a Member of this House representing the State of Madhya Pradesh from 1968 to 1974 and again from 1974 to 1980. During his membership of the Rajya Sabha he evinced keen interest in the proceedings of the House. He also attended the Inter-Parliamentary Conference held at Sofia, Bulgaria in 1977.

In the passing away of Shri N.P. Chaudhari, the country has lost a prominent social worker.

Shri N.G. Ranga, a veteran parliamentarian, passed away at Ponnur in Guntur district of Andhra Pradesh on the 8th June, 1995 at the age of 94.

Born in November 1900 at Nidubrolu in Guntur district of Andhra Pradesh, Shri N.G. Ranga had his education at Guntur, St. Catherine College and Barnett House, Oxford. An agriculturist by vocation he played a prominent role in Kisan movement of the country and always had in mind the welfare of the farming community. Shri Ranga joined the Indian National Congress in 1923 and during the freedom struggle was imprisoned six times.

Shri Ranga was initiated into parliamentary career, when he became a Member of the Central Legislative Assembly in 1930. He became a Member of the Constituent Assembly in 1946 and the Provisional Parliament in 1950. He was a Member of this House representing the State of Andhra Pradesh from April 1952 to March 1957 and again from 1977 to 1980. He was also Member of the Second, Third, Fourth, Seventh, Eighth and Ninth Lok Sabhas. He was Member of the Public Accounts Committee from 1935 to 1947 and was its Chairman for the year 1958-59. He was also a Member of the Finance Committee from 1947 to